

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 8632 OF 2011

U.P.JAL NIGAM & ANR.

Appellant (s)

VERSUS

L.I.C.EMP.COOP.HNG.SOCIETY LTD.& ANR.

Respondent(s)

(Office report on default)

Date: 19/11/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
(In Chambers)

For Appellant(s) Ms. Mridula Ray Bharadwaj,Adv.

For Respondent(s) Mr. K.K. Mohan,Adv.

Mr. Gunnam Venkateswara Rao,Adv.

The Court made the following

O R D E R

Not taken up.

	(Sanjay Kumar)	Court Master		(Indu Bala Kapur)	
		Court Master			